

COURT-I
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA No. 325 of 2013 in Appeal No. 237 of 2013

Dated : 1st November, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

M/s Transtem Green Power Pvt. Ltd. & Anr.Appellant(s)

Versus

Rajasthan Electricity Regulatory Commission
& Ors. ...Respondent(s)

Counsel for the Appellant(s) : Ms. Swapna Seshadri

Counsel for the Respondent(s):

ORDER

The Learned Counsel for the Respondents wants some more time to file the reply in the IA. Accordingly, he is directed to file the reply on or before 13.11.2013 after serving copy on the other side.

Post the matter for hearing the IA on **15.11.2013.**

(Rakesh Nath)
Technical Member
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(Justice M. Karpaga Vinayagam)
Chairperson